मौर तीन (Survey Units) दिये गये हैं। (Control Team) बलिया जिले में जहां बिमारी बहुत ज्याद फैली हुई है, काम करेंगी।

(Survey Team) का काम इस प्रकार होगा:

टीम नं. ۶ गाजीन र, बनारस श्राजमगढ हैडक्वाटर गाजोगुर Ј ध्रौर देवरिया । टीम नं. २ बस्ती, गौंडा, गोरखपर हैडक्वाटर्स भौर बरैच बस्ती टीम नं. ३ जोनपुर, फैजाबाद हैडक्वाटर्स सुल्तानपु र म्रीर

जौनपुर राज्य के (Medical) व (ग) राज्य के (Medical) व (Health Department) सर्वेक्षण ढारा

किये गये के (Survey)ग्राधार पर राज्य सरकारों ने जगहों का चनाव किया है ।

## Indian Airlines Corporations

599. Shri Kamath : Will the Minister of Communications be pleased to state :

(a) the number of occasions when the scheduled take-off of the Indian Airlines Corporations Planes was delayed since the 1st January 1955; and

(b) the reason therefor in each case ?

The Deputy Minister of Communications (Shri Raj Bahadur) (a) Out of a total of 20,898 take offs during the period I-I-1955 to 31-5-1955 there were 896 cases in which the delay at take off exceeded 30 m inutes.

(b) The details of cases and the reasons for delay are indicated in the statement laid on the Table of the House [Placed in Library. See No. S-271/55].

## Derailments

600. Shri S. V. L. Narasimham : Will the Minister of Railways be pleased to state :

(a) the number of derailments between Bezwada and Guntur on the Southern Railway during the last six months (b) the number of engines and wagons damaged ;

(c) whether the damaged engines and wagons have been shifted to the workshops; and

(d) if not, the reasons therefor ?

The Deputy Minister of Railways and Transports (Shri Alagesan) : (a) Two derailmens during the period February to July 1945.

(b) One Engine only.

(c) The engine was removed from the site of accident to Donakonda on 12-8-1955. The wagon on which the engine is loaded is awaiting clearance to Hubli Railway Workshops. In view of the fact that the dimensions of the engine infringe the prescribed dimensions for safe movement of traffic in the ordinary course, special arrangements are being made for the movement.

(d) Does not arise.

## Credit Facilities

601. Shri Deogam: Will the Minister of Railways be pleased to refer to the reply given to Unstarred Question No. 128 on the 3rd March, 1955 and stret:

(a) the reasons why Messrs. Lipton Ltd., was not asked to deposit security before allowing them the facility of payment of freight by Credit Notes ;

(b) the date from which this firm started payment of Railway freight by Credit Notes ; and

(c) the date when the Railway asked them to deposit Security?

The Deputy Minister of Railways and Transport (Shri Alagesan) (a) to (c). The information is being collected and will be Placed on the Table of the House.

## Ports

602. Shri C. Bhatt : Will the Minister of **Transport** be pleased to state :

(a) the names of the ports declared as major, intermediate and minor by the Government of India from 1952 to March 1955;

(b) the names of those that are being developed during the First Five Year Plan period and also of those proposed to be developed during the Second Five Year Plan; and

(c) the total expenditure provided for each port during the First Five Year Plan and also during the Second Five Year Plan?